FORM NO.4 (See Rule 42)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH ::::::: GUWAHATI

ORDER SHEET Caveat XV. h/2nd APPLICATION NO ... 235.... OF 2001.

Applicant (s) B.K. mondal

Respondent (S) 1CAR

Advocate for Applicants (s) My B.e.D Ms.

Date

Advocate for Respondent (s)

Motes of the Registry

Jair Carrent applientin 2.7.2001

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B. C. Das, advocate 4/8

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Civil The code of bo

Civil No. RC (P) 61176

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Ontil 29.06.2001 mond

by the Birector, 1 CAR.

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Ob orders.

submitted for foron

21.8.01

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6.8.01

tick on 6-7-2001 plans with 0-4-20

Order of the Tribunal

List on 6-7-2001 along with 0.A.235 of 2001.

Member Member

List on 8.8.01 alongwith O.A. No.235/2001.

Vice-Chairman

List on 21/8/01 along with R.A. No. 8 of 2001.

((Chouse Member

Vice-Chairman

List on 23/8/01 before Single Bench for hearing.

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Member

Vice-Chairman

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Caveat No.4/201

(0.A.No.235/2001)

23.8.2001

List on 30.8.01 along with 0.A.No.235/01.

Vice-Chairman

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30.8.01

List on 19/9/01 along with 0.A. No. 235/01.

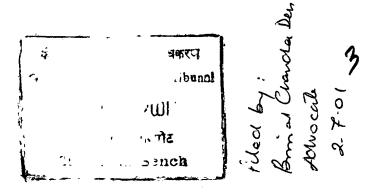
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19.9 With it alogueth of on 28/9/2001.

10.10.2001

In view of the order passed in the 0.A.the Caveat stands disposed of.

 $n k \, \text{m}$



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH ::

AT GUWAHATI.

CAVEAT NO. 4 /2001

IN THE MATTER OF

An application under Section 148A of the Code of Civil Procedure.

- And -

IN THE MATTER OF

Order No. RC(P)61/76 dated 29.06.2001 issued by the Director, ICAR Research Complex for N.E. Region transferring the Prospective Applicant to Lambucherra, West Tripura.

- And -

IN THE MATTER OF

Dr. B.K. Mandal,
Principal Scientist

(Fish & Fishery Science)
Lambucherra, ICAR Complex,
West Tripura, Tripura.

• ... Prospective Applicant.

-And-

IN THE MATTER OF

Director,

ICAR Research Complex for

N.E. Region, Umium - 793103,

Barapani, Meghalaya.

.... <u>Prospective Respondent</u>.

Caveator.

The humble application of the Caveator above-named -

MOST RESPECTFULLY SHEWETH

- 1. That the above-named Prospective Applicant is likely to file an application under Section 17 of the Administrative Tribunals Act, 1985 challenging the legality and validity of the Order dated 29.06.2001 issued by the Caveator transferring the Prospective Applicant from Umium to Lambucherra, West Tripura in public interest. The Prospective Applicant is also likely to make prayer for interim relief also.
- 2. That the Caveator has a right to appear before this Hon'ble Tribunal on any hearing of such

application and. therefore, desires to be served with a copy of the Original Application in the event of filing the same before this Hon'ble Tribunal against the said Order dated 29.06.2001.

- 3. That the Caveator begs to submit that if at this stage any exparte Order is passed in respect of the said Order dated 29.06.2001, the Caveator would suffer irreparable loss and injury and would be put to great hardship and inconveniences.
- 4. That a brief particulars of the Caveat is enclosed herewith as Annexure 'A'.

In the premises aforesaid, the Caveator begs to lodge this Caveat under Section 148A of the Code of Civil Procedure in respect of the Order No. RC(P)61/76 dated 29.06.2001 issued by the Director, ICAR Research Complex for N.E. Region, Umium, Barapami, Meghalaya.

And for this act of kindness the Caveator shall ever pray.

ANNEXURE - 'A'.

PARTICULARS

- 1) Name and address of the: Director, ICAR Research Complex Caveator.
 for N.E. Region, Umium,
 Barapani, Meghalaya.
- 2) Name and address of the: Dr. B.K. Mandal,
 Prospective Applicant.

 Principal Scientist,

 (Fish & Fishery Science)

 Lambucherra, ICAR Complex,

 West Tripura, Tripura.
- 3) Name and address of the: Shri K.N. Choudhury,
 Counsel for the Caveator
 for service of notice. Sr. Advocate,
 Shri B.C. Das, Advocate,

 Stanks Central Administrative
 Tribunal, Guwahati.
- 4) Nature of the proceedings and cause title
 thereof.

 An application under Section

 17 of the Administrative Tribunals

 Act, 1985, against the Order

 dated 29.06.2001 issued by the

 Director, ICAR Research Complex

Meghalaya.

for N.E. Region, Umium, Barapani,